

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 122 OF 2018 &
IA NO. 403 OF 2018

Dated: 24th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Mahur Foods and Beverages

.... Appellant(s)

Versus

Gulbarga Electricity Supply Company Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh Madiyal
Mr. Sudhanshu Prakash

Counsel for the Respondent(s) : -

ORDER

List this matter on **03.08.2018**, as requested.

(S. D. Dubey)
Technical Member
Bn/pr

(Justice N. K. Patil)
Judicial Member